

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HOMEBELL SOFTWARE INDIA PRIVATE LIMITED

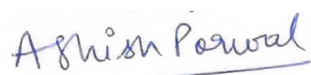
1.	NAME OF CORPORATE PERSON	HOMEBELL SOFTWARE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/08//2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies- Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2016PTC303941
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Registered Office:</u> Shop No. Bapu G_7 at Bapu, Badarpur Metro Station, Badarpur, New-Delhi- 110044 <u>Principal Office:</u> 402B, 4th floor, Pinnacle Tower, A-42/6, Sector 62, Noida, Uttar Pradesh- 201309
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20/12/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Ashish Porwal <u>Address:</u> Flat No. B-2, First Floor, Plot No. 158, Shakti Khand - II, Indirapuram, Ghaziabad, Uttar-Pradesh, 201010 <u>Email:</u> ashish@hreemlegal.com <u>Ph:</u> +91-9910222556 <u>Registration Number:</u> IBBI/IPA-001/IP-P00136/2017-18/10278
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19/01/2020

Notice is hereby given that the Homebell Software India Private Limited has commenced voluntary liquidation on **20/12/2019**.

The stakeholders of Homebell Software India Private Limited are hereby called upon to submit a proof of their claims, on or before 19/01/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ashish Porwal
IBBI/IPA-001/IP-P00136/2017-18/10278

Date: 23rd December 2019
Place: Ghaziabad